

Table

Shrimati Tarkeshwari Sinha, I beg to lay on the Table a List of Concerns, which on reference to Government, have been informed during the year 1960-61, that the concessions under Section 56A of the Indian Income-Tax Act, 1922 would be available in respect of the dividends distributed by them to their company shareholders. [Placed in Library. See No. LT-3279/61].

EMPLOYEES' PROVIDENT FUNDS (EIGHTH (AMENDMENT) SCHEME, ETC.

Shri Abid Ali: On behalf of Shri Lalit Narayan Mishra, I beg to lay on the Table a copy each of the following papers:—

- (i) The Employees' Provident Funds (Eighth Amendment) Scheme, 1961, published in Notification No. G. S. R. 1286 dated the 21st October, 1961, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952. [Placed in Library. See No. LT-3280/61].
- (ii) The Coal Mines Rescue (Amendment) Rules, 1961 published in Notification No. G.S.R. 1352 dated the 4th November, 1961, under sub-section (7) of section 59 of the Mines Act, 1952.
- (iii) Annual Report of the Coal Mines Rescue Stations Committee, Dhanbad, for the year 1960-61.
- (iv) Annual Accounts of the Employees' State Insurance Corporation for the year 1959-60 together with the Audit Report thereon, under section 36 of the Employees' State Insurance Corporation Act, [Placed in Library. See No. LT-3281/61].

13.14 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following three Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 4th September, 1961:—

- (1) The Appropriation (No. 4) Bill, 1961.
- (2) The Sugarcane Cess (Validation) Bill, 1961.
- (3) The Income-tax Bill, 1961.

Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following 11 Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 4th September, 1961:—

- (1) The Constitution (Tenth Amendment) Bill, 1961.
- (2) The Marking of Heavy Packages (Amendment) Bill, 1961.
- (3) The Delhi (Urban Areas) Tenants' Relief Bill, 1961.
- (4) The Minimum Wages (Amendment) Bill, 1961.
- (5) The Khadi and Village Industries Commission (Amendment) Bill, 1961.
- (6) The Doda and Nagar Haveli Bill, 1961.
- (7) The Newspaper (Price and Page) Continuance Bill, 1961.
- (8) The Indian Railways (Amendment) Bill, 1961.
- (9) The Representation of the People (Amendment) Bill, 1961.
- (10) The Indian Penal Code (Amendment) Bill, 1961.
- (11) The Delhi Municipal Corporation (Amendment) Bill 1961.